

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 17th APRIL, 2024, 10:30 A.M.

CP /32/GB/2022

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	Narendra Surana Vs M/s R.S. Enterprise Pvt. Ltd. 2. Binod Kumar Surana 3. Rupchand Surana
UNDER SECTION	U/s 272 (C) of Companies Act,

For Petitioner (s) : Mr. O. P. Bhati, Adv.

For Respondent (s) : Mr. A. Pareek, CS, R-2
: Mr. D. Mandal, Adv. R-3

ORDER

Ld. Counsel Mr. O. P. Bhati appears on behalf of the Petitioner. There is no representation for R-1. Even on the previous occasion R-1 was not present. R-1 set *ex-parte*. Ld. Authorized Representative CS Mr. A. Pareek appears on behalf of R-2. Reply affidavit on behalf of R-2 has already been filed. R-3 is represented by Ld. Counsel Mr. D. Mandal, who states that hard copy of their reply affidavit has been filed in the Registry during the re-location of Guwahati Bench of NCLT. However, due to certain technical issues faced by them during the said period, soft copy of the same could not be uploaded. Ld. Counsel is directed to be in touch with the Registry and ensure that whatever difficulty is being faced is removed at the earliest and that their reply is filed within 2 weeks' time.

List for arguments on **16.05.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)